

[English]

**Vaccine for Fertility Control in Women**

**1794. SHRIMATI KISHORI SINHA :  
SHRI K. RAMACHANDRA  
REDDY :**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether a vaccine for fertility control in Women has been discovered at the Indian Institute of Science, Bangalore ;

(b) if so, the details thereof ;

(c) whether clinic trials of the vaccine have since been carried out ; and

(d) if so, the results obtained and when it is expected to be ready for field tests ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) to (d) : No Vaccine for Fertility Control in Women has been discovered at the Indian Institute of Science, Bangalore. A Research Programme for the development of Vaccines for both male and female at the Indian Institute of Science, Bangalore, is however, under progress.

**Wheat Products at Reasonable Price**

**1795. SHRIMATI BASAVARA-  
JESWARI :** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have urged the roller flour millers to provide wheat products to consumers at reasonable price ; and

(b) if so, the extent to which Roller Flour Millers have agreed to reduce the price of wheat products ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA) :  
(a) Yes, Sir.

(b) Flour milling Industry has not responded.

**Construction of FCI godowns by  
private parties**

**1796. SHRI M. RAGHUMA  
REDDY :** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the number of Food Corporation of India godowns constructed by private parties in Andhra Pradesh;

(b) the norms fixed for selecting the land; and

(c) the reasons for selecting land belonging to private persons for constructions of godowns ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA) : (a) The number of godowns constructed by the private parties and taken over by the Food Corporation of India in Andhra Pradesh for Corporation's use under the Agricultural Refinance Development Corporation (ARDC) scheme during the period 1977-1979 was 71. The Corporation did not get additional godowns constructed by private parties for its use subsequently in Andhra Pradesh.

(b) Land was selected by the Corporation keeping in view that it was : (i) owned by the party which proposed to construct the capacity; (ii) easily approachable for lorry traffic; (iii) close to rail-head as far as possible; and (iv) not flood prone.

(c) The scheme for construction of godowns by the private parties on their own land had been launched by the Corporation keeping in view the storage requirement at that point of time and the constraints of the Corporation to take up the additional construction to that extent in view of urgency of the requirement, limited resource availability, land acquisition problems, etc.